

F.No.A.26017/05/2022.Ad.II.A  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

North Block, New Delhi  
Dated the 13<sup>th</sup> April, 2022

To

All Principal Chief Commissioner of CGST & Central Excise,  
All Chief Commissioner of CGST & Central Excise and Customs,  
All Principal Chief Commissioner/Chief Commissioner of Customs,  
All Principal Director General CBIC/Director General.

Subject:-Modification of instructions regarding Air Travel on Government account.

Sir/Madam,

I am directed to enclose herewith a copy of the Department of Expenditure's O.M.No.19024/03/2021-E.IV dated 16.02.2022 on the subject noted above for information and strict compliance.

2. Accordingly, all concerned Commissionrates/Directorates are requesting to widely circulate this O.M. among all officers under their control.

Yours faithfully

Encl.: As stated

*R.V. Kerketta*  
13/4/22  
(R.V. Kerketta)

Under Secretary to the Government of India  
Phone No. 011-2309 4209

Copy to:-

OSD to Chairman, CBIC

PS to Member (Admn.)

PS to Commissioner (Coord.)

Copy also to:- webmaster for uploading on CBIC website

No. 19024/03/2021-E.IV  
Government of India  
Ministry of Finance  
Department of Expenditure

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North Block, New Delhi.  
Dated the 16<sup>th</sup> February, 2022

OFFICE MEMORANDUM

**Subject: Modification of instructions regarding Air Travel on Government account.**

The undersigned is directed to refer to this Department's O.M. dated 31.12.2021 regarding booking of air tickets on Government account after disinvestment of Air India through three authorized agencies viz. Balmer & Lawrie, IRCTC and Ashok Travels. Several references have been received in this Department seeking clarification regarding booking of air tickets for Domestic and International travel by private airlines in view of the disinvestment of Air India.

2. It is clarified that the air travel on Government account both Domestic (including LTC) and International travel can be made by private airlines. Tickets shall be purchased only through the above three authorized agents.

3. This is issued with the approval of the Finance Secretary & Secretary (Expenditure).



(Nirmala Dev)  
Director

To,

All Ministries/Departments of the Government of India as per standard distribution list.

Copy : O/o C&AG, UPSC etc. as per standard endorsement list.